

least one source of potable water to every village and habitation under the Rajiv Gandhi National Drinking Water Mission; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI PATEL): (a) Yes, Sir.

(b) The assessment of the progress of the work on providing at least one source of potable water to every village! and habitation under the RGNDWM is made through the following:

- (a) Monthly Progress Reports.
- (b) Quarterly Progress Reports.
- (c) Annual Progress Reports.
- (d) Field visits.
- (e) Independent Evaluation.
- (f) Review meetings with Secretaries & Chief Engineers.
- (g) Surveys.

As on 1-4-94 there were 278 villages with no source of safe drinking water. These villages are likely to be provided with at least one source of potable water by the end of the year 1994-95. The monitoring of coverage of habitations has commenced from the current year i.e. 1994-95.

Amount spent [Earmarked for the development of Science and Technology

513. SHRI RAHASBIHARI BARIK: Will the PRIME MINISTER be pleased to state

(a) what as the amount earmarked for the development of science and technology during the Eighth Plan:

(b) the amount spent thereon so far; and

(c) the research and development works undertaken in the field of science and technology during Eighth Plan so far?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE AND IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c) Information is being collected and will be laid on the Table of the House.

R & D in the Field of Science and Technology

514. SHRIMATI CHANDRAKALA PANDEY:

SHRI NILOTPAL BASU:

Will the PRIME MINISTER be pleased to state;

(a) the allocation made for R&D during the last three years;

(b) the areas of frontier technology in which these allocations are directed; and

(c) whether there will be any change in the thrust areas in view of the GATT, if so, the details thereof?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE AND IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Annual Plan Allocations made for R&D In the field of Science and Technology during the last three years are:

1991-92	Rs. 1806 crores
1992-93	.. Rs. 1762 Crores
1993-94	Rs. 2168 Crores

(b) The areas of frontier technology for which these allocations will be directed during the 8th Plan are related to Atomic Energy, Biotechnology, Ocean Development, Space, Scientific and Industrial Research, Agricultural and Medical Research, Meteorology and Promotion of Science and Technology in the Socioeconomic sectors like Petroleum and Natural Gas, Communications, Steel and Mines and I Non-Conventional Energy Sources.

(c) In the liberalised economic regime, joint R&D with industry in selected fields like drugs and pharmaceuticals and international quality standards will receive emphasis.

Indo-Russian Joint Ventures on Light Transport Aircraft

515. SHRI V. NARAYANASAMY: MISS SAROJ KHAPARDE:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing in the Hindustan Times dated 18th June, 1994 under the caption "LTA faces rough weather" regarding the multi-role light transport aircraft, an Indo-Russian joint venture project which is being delayed for non-release of funds; and

(b) if so, when the proposed LTA project will be commissioned?

THE MINISTER OF STATE IN THE PRIME MINISTERS OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE AND MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir. The contents of the news item have been taken note of.

(b) As per the present indications, the first flight prototype is expected to be ready in Russia by October, 1996.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, please adjourn the House. *(Interruptions)*,

उपसभापति : बैठ जाइये, बैठ जाइये।
आप क्या शोर मचा रहे हैं। ...
(अवधान)

one minute. *(Interruptions)*. One minute please. *(Interruptions)*. What is this? *(Interruptions)* Please sit down. *(Interruptions)*. Just a minute. The Chairman adjourned the Question House. If you want the adjournment of

the House, we can talk about it. As you know, we are discussing the Scheduled Castes and the Scheduled Tribes Commission's reports. Don't you want to discuss them? *(Interruptions)*'.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Madam, the House should be adjourned. THE LEADER OF THE OPPOSITION (SHRI SIKANDER BAKHT): We are not discussing anything. I am sorry. We are not discussing anything. *(Interruptions)*.

रिपोर्ट वापस लीजिए। गवर्नमेंट से कहिए कि रिपोर्ट वापस ले। ... (अवधान)

زیرا ایجیٹے - گورنمنٹ سے کہئے کہ رپورٹ
واپس لے۔۔۔ "مداخلت"

THE DEPUTY CHAIRMAN: Let me have the papers laid on the Table. *(Interruptions)*. Just a minute. We are not discussing anything. *(Interruptions)*. We are not dismissing any business. *(Interruptions)*. But, papers should be laid on the Table. *(Interruptions)*.

श्री सिकंदर बख्त : सदर साहिबा,
इस किस्म का काम न कीजिए। यह
लोगों को बिल में आने की दावत है।
यह बिल्कुल ठीक नहीं है। सदर साहिबा,
यह बिल्कुल नहीं होगा। सदर साहिबा,
यह काम नहीं कीजिए। आप यह काम
न करिए

شری سکندر بخت : - صدر صاحبہ - اس
نہم کا کام نہ کیجئے۔ یہ لوگوں کو بیل میں
آسنے کی دعوت ہے۔ یہ بیل میں آنا
بہتر نہیں ہے۔ صدر صاحبہ،
یہ کام نہیں کیا جائے گا۔
آپ اس کام نہ کریں۔

† [Transliteration in Arabic Script.